

Sl No.	Name of creditor	Details of claim received	
		Date of receipt	Amount claimed
1	Pavni (Guj) Solar Private Limited	06.03.2025	7,49,018
	<b>TOTAL</b>		<b>7,49,018</b>

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**PAVNI (MP) SOLAR PRIVATE L**  
**List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (I**  
**Date of Commencem**  
**03.12.202**

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**List of Other Creditors (other than Financial and C**

<b>Details of claim Admitted (ON PROVISIONAL BASIS)</b>			
<b>Amount of claim admitted- PROVISIONALLY</b>	<b>Nature of claim</b>	<b>Amount covered by security interest</b>	<b>Amount covered by Guarantee</b>
7,49,018	Other Creditors (other than Financial and Operational Creditors)	<b>NIL</b>	<b>NIL</b>
7,49,018			

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**LIMITED - Under CIRP**

**Insolvency Resolution Process for Corporate Persons) Regulations, 2016 :**

**Annexure - 4**

**4**

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**Operational Creditors) as on 08.03.2025**

<b>Whether related party?</b>	<b>% of voting Share in COC if applicable</b>	<b>Amount of contingent claim</b>	<b>Amount of any mutual dues that may be set off</b>
<b>YES</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>


<b>Amount of claim not admitted</b>	<b>Amount of claim under verification</b>	<b>Remarks if any</b>
<b>NIL</b>	<b>NIL</b>	